

Item No. 7



**Central Administrative Tribunal  
Jammu Bench, Jammu**

T.A. No.4418/2021  
(S.W.P. No. 446/2009)

Thursday, this the 27<sup>th</sup> day of May, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Mr. Tarun Shridhar, Member (A)**

Dr. Kulwant Singh Bhau  
S/o Hony. Captain Mangal Singh Bhau  
Age 34 years  
R/o Mohalla Panditain Paloura  
Jammu.

...Applicant

(Nemo for applicant)

**VERSUS**

1. State of Jammu & Kashmir  
Through Commissioner/Secretary  
Health and Medical Department  
Civil Secretariat, Srinagar/Jammu.
2. Principal Govt. Medical College  
Jammu.
3. Director Health Services  
Jammu.

...Respondents

(Mr. Sudesh Magotra, Deputy Advocate General)

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**ORDER (ORAL)****Mr. Justice L. Narasimha Reddy:**

The applicant intended to apply for the post of Registrarship in the Government Medical College, Jammu. Complaining that he is not being considered for selection and appointment, he filed SWP No. 446/2009 before the Hon'ble High Court of Jammu & Kashmir.

2. The SWP has since been transferred to the Tribunal in view of the reorganisation of the State of Jammu & Kashmir and renumbered as T.A. No. 4418/2021.
3. Today, there is no representation for the applicant. We perused the record and heard Mr. Sudesh Magotra, learned Deputy Advocate General.
4. The duration of the post of Registrarship itself is for 3 years and more than a decade has elapsed ever since the SWP/TA was filed. Nothing remains to be decided in this case.

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5. We, therefore, dismiss the T.A. as infructuous. There shall be no order as to costs.

**( Tarun Shridhar )**  
**Member (A)**

**( Justice L. Narasimha Reddy )**  
**Chairman**

**May 27, 2021**  
/sunil/jyoti/ns/sd